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**Central Administrative Tribunal**  
PRINCIPAL BENCH

Shri Justice Ram Pal Singh Vice Chairman  
Member

Pre - delivery ORDER in  
RA I.A.O.A. No. 193 of 1991

is sent herewith for Consideration.

Saligur 18/2

Agree.

Ram Pal Singh  
(8.9.92)

RAL ADMINISTRATIVE TRIBUNAL

IPAL BENCH: NEW DELHI

DATE OF ORDER: 18.2.92

...APPLICANT

VERSUS

...RESPONDENTS

RAM PAL SINGH, VICE CHAIRMAN (J)

SGOTRA, MEMBER (A)

**O R D E R**

Application (RA) has been filed in judgement dated 25.9.1991 in OA 1681/91 alongwith its enclosures to the applicant to pursue the matter, if so advised, in the proper forum."

view that the Tribunal has no jurisdiction in the matter. The Registry is directed to file the application RA 1681/91 alongwith its enclosures to the applicant to pursue the matter, if so advised, in the proper forum."

The scope of the R.A. is very limited in accordance with the provisions made in Order XLVII of the Code of Civil Procedure and can be filed only if there is an error apparent on the face or record or some fresh evidence/documents which were not available after exercise of due diligence at the time when the matter was argued has come to notice. The R.A. cannot be used as a vehicle for reagitating the issues which had already been considered and decided.

The Hon'ble Supreme Court in **Chandra Kanta and another v. Sheik Habib AIR 1975 SC 1500** held:-

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"Once an order has been passed by the Court, a review thereof must be subject to the rules of the game and cannot be lightly entertained. A review of a judgement is a serious step and a resort to it is proper only where a glaring omission or patent mistake or grave error has crept in earlier by judicial fallibility. A mere repetition through a different counsel of the old and overruled arguments, a second trip over ineffectually covered ground of minor mistakes of inconsequential import, are obviously insufficient."

The R.A. is accordingly rejected.

Agree.

18.3.92

(RAM PAL SINGH)  
VICE-CHAIRMAN(J)

*Salve*  
(I.K. RASGOTRA)  
MEMBER(A) 18/2/92

SKK  
170292.